

**STATEMENT**

*Statewise No. of blocks indentified under Integrated Tribal Development Programme (ITDP) for Revamped Public Distribution System*

Sl. No.	State/UT	No. of Blocks
1.	A.P	51
2.	Arunachal Pradesh	48
3.	Assam	69
4.	Bihar	112
5.	Goa	-
6.	Gujarat	50
7.	Haryana	-
8.	H.P.	7
9.	J & K	-
10.	Karnataka	23
11.	Kerala	21
12.	M.P.	220
13.	Maharashtra	68
14.	Manipur	22
15.	Meghalaya	30
16.	Mizoram	20
17.	Nagaland	28
18.	Orissa	118
19.	Punjab	-
20.	Rajasthan	23
21.	Sikkim	4
22.	Tamil Nadu	9
23.	Tripura	18
24.	U.P.	4
25.	W.B.	9
26.	A&N Islands	2

Sl. No.	State/UT	No. of Blocks
27.	Chandigarh	-
28.	D & N Haveli	1
29.	D & Diu	1
30.	Delhi	-
31.	Lakshadweep	5
32.	Pondicherry	-
Total :		1073

In Sikkim, districts have been taken as block equivalent, partially covered under ITDP.

[English]

**Consortium on Cellular Telephone Service**

3302. SHRI MANORANJAN BHAKTA : Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether a consortium has been set up on Cellular Phone consisting of 9 Cellular Telephone Service providers;

(b) if so, the details thereof and the investment likely to be made by them;

(c) if so, whether they will provide the facilities all over India or restrict themselves to the four metro cities only;

(d) whether the R.B.I. has accorded the approval; and

(e) if so, the details thereof?

THE MINISTER OF COMMUNICATIONS (SHRI BENI PRASAD VARMA) : (a) to (e). The Cellular licensees have not taken the permission of Govt. to set up any consortium. However, some newspaper reports have appeared regarding which the details have been asked from the Cellular operators providing the service in four metro cities.

**Development of wakf properties**

3303. SHRI K.S. RAYADU : Will the Minister of WELFARE be pleased to state:

(a) whether any grants-in-aid are being given from the Central Wakf Board of develop Wakf properties in the States;

(b) the maximum limit of such grants-in-aid;

(c) whether it is necessary for the State Governments to send proposals for getting such grants-in-aid; and

(d) if so, the details thereof?

THE MINISTER OF WELFARE (SHRI BALWANT SINGH RAMOOWALIA) : (a) The Central Wakf Council (not the Central Wakf Board) gives loan assistance (not grants-in-aid) to Wakf Boards/Wakf Institutions to enable them to develop urban Wakf properties in the States. The loan assistance is given by the Central Wakf Council from out of an annual grant-in-aid given by the Central Government to the Central Wakf Council under the non-plan Scheme of Development of Urban Wakf Properties.

(b) There is no maximum limit of loan assistance prescribed as such. However, the amount of loan by the Council is restricted to 75% of the estimated cost of the project, excluding the value of the land, and subject to maximum of Rs. 10 lakhs in each case in any one year. In special circumstances, loan in excess of 75% of the estimated cost of the project may also be granted.

(c) The proposals for getting loan assistance from the Central Wakf Council under the said scheme are not received from the State Governments but from the concerned State Wakf Boards. Who receive them from Wakf Institutions. However, the State Wakf Boards obtain permission from the State Government concerned in respect of each such proposal to borrow from Central Wakf Council before forwarding the proposal to the Council.

(d) Does not arise.

#### Telecom Centres in the Country

3304 SHRI ANANT KUMAR HEGDE:  
SHRI DATTA MEGHE:

Will the Minister of COMMUNICATIONS be pleased to state:

(a) the number of telecom centres working in the country, State/Union Territory-wise, district-wise and particularly in Maharashtra, district-wise;

(b) whether the Government propose to set up some more telecom centres in the country during 1996-97 and 1997-98;

(c) if so, the details thereof, State-wise, district-wise;

(d) whether the Government have issued any instructions for round the clock functioning of these centres;

(e) if so, the details thereof; and

(f) if not, the reasons therefor?

THE MINISTER OF COMMUNICATIONS (SHRI BENI PRASAD VARMA) : (a) The information is given in the attached *Statement*.

(b) No, Sir, there is no proposal at present to set up more Telecom Centres in the country during 1996-97 & 1997-98.

(c) Does not arise.

(d) No, Sir. No such instructions have been issued.

(e) Does not arise.

(f) Telecom Centres are located in small towns and they work for limited hours.

#### STATEMENT

*Information concerning number of Telecom Centres in the Country—State/Union Territory wise, District-wise:*

S.No.	Name of State/ Union Territory	Name of District	No. of Telecom Centres
1.	Andhra Pradesh	1. Adilabad	5
		2. Anantapur	10
		3. Chittoor	9
		4. Cuddapah	9